

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3774
ANSWERED ON:04.09.2012
HOAX CALLS
Suvendu Shri Adhikari

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of hoax calls received at airports, railway stations and other public places in the country during the last three years;
- (b) whether the Government proposes to enact laws to deal with hoax calls; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a): As per available information Hoax calls alleging bomb threats etc. have been received at various Airports, Railway Stations and other public places. The total number of hoax calls received/available by Railways during last three years (2009-2011), which are as under:-

Year	Total No. of hoax calls received
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2009	97
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2010	120
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2011	106
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(b) to (c): Police` and `Public Order` are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, the Union Government has been advising the State Governments/ UT Administrations from time to time to give more focused attention to the administration of criminal justice system with emphasis on prevention and control of crime. A consolidated Advisory on Prevention of Crime has also been issued on 16th July, 2010 to all the State Governments/ UT Administrations.